



Central Administrative Tribunal Principal Bench, New Delhi

R.A. No.204/2019 in O.A. No.2255/2019

This the 6th day of January 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

P. Ramesh
Working as Assistant Director (IT)
(Under Suspension) Group A
s/o Sh. Packirisamy
r/o House No.1001, C2C
Golf Link Residency Apartment
Sector 18B, Dwarka, New Delhi – 110 078

..Applicant

Versus

1. National Board of Examinations
Through its Executive Director
Ansari Nagar, Ring Road
New Delhi – 110 029
2. The President
National Board of Examinations
Ansari Nagar, Ring Road
New Delhi – 110 029
3. Sh. T R Mohanty
Inquiring Authority
National Board of Examinations
Ansari Nagar, Ring Road
New Delhi – 110 029
4. Sh. Krishan Pal Saroha
Presenting Officer
Consultant
National Board of Examinations
Ansari Nagar, Ring Road
New Delhi – 110 029

..Respondents

O R D E R (in circulation)



Justice L. Narasimha Reddy:

This R.A. is filed with a prayer to review the order dated 16.10.2019 in O.A. No.2255/2019. The file is circulated and we have perused the entire record carefully. All the points urged by the applicant were dealt with in the order in the O.A. and it is not mentioned that any plea raised by him was not taken into account by the Tribunal while deciding the O.A.

2. We do not find any merit in the R.A. and it is accordingly rejected in circulation.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/sunil/